

व्यवस्था हमारे हाथ में नहीं है। इस में बहुत सी समस्याएँ हैं और जब तक उन समस्याओं को हल नहीं किया जाता तब तक वितरण की समस्या आसानी के साथ हल नहीं हो सकती है।

कालपात्र के अभिलेखों के लेखकों के नाम

* 413. श्री ओउम् प्रकाश त्यागी :†

श्री मान सिंह वर्मा :

श्री जगदम्बी प्रसाद यादव :

श्री पीताम्बर दास :

क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय ऐतिहासिक अनुसंधान परिषद् के किन-किन सदस्यों को कालपात्र में रखे गये ऐतिहासिक अभिलेखों के लिखने का कार्य सौंपा गया था ;

(ख) परिषद् ने अभिलेखों के लेखकों को जो निर्देश दिये थे उनका ब्यौरा क्या है ; और

(ग) क्या अभिलेखों के लेखकों को पुरस्कार देने का कोई प्रस्ताव है और यदि हाँ, तो उसका ब्यौरा क्या है ?

Authors of records for the time capsule

♦413. SHRI O. P. TYAGI:
SHRI MAN SINGH VARMA:
SHRI J. P. YADAV: SHRI PH
AMBER DAS:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names of the members of the Council of the Indian Historical Research who were entrusted with the work of writing the historical records placed in the time capsule;

(b) the details of the guidelines given by the Council to the authors of the records; and

(e) whether there is any proposal to give awards to the authors of these records; and if so, what are the details thereof?]

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The preparation of the documentation relating to the historical account contained in the Time Capsule was entrusted by Government to the Indian Council of Historical Research as a body; Government did not assign the work of writing the account to any individual. A list of the members of the Council is laid on the Table of the Sabha. [See Appendix LXXXVII, Annexure No. 38].

(b) The historical narrative was to be a 10,000 word account of important aspects of history of India from 15th August, 1947 to 15th August, 1972.

(c) No award was envisaged for the preparation of the narrative. It was undertaken as purely academic activity.

§[शिक्षा, समाजकल्याण तथा संस्कृति मंत्री (प्रो० एस० नूरुल हसन) : (क) कालपात्र में शामिल ऐतिहासिक विवरण से संबंधित प्रलेखन तैयार करने का कार्य सरकार द्वारा भारतीय ऐतिहासिक अनुसंधान परिषद् को एक निकाय के रूप में सौंपा गया था। सरकार ने इस विवरण को लिखने का कार्य किसी व्यक्ति को नहीं सौंपा था। परिषद् के सदस्यों की सूची सभा पटल पर रख दी गई है। [देखिए परिशिष्ट 87, अनुपत्र संख्या 38]

(ख) 15 अगस्त, 1947 से 15 अगस्त, 1972 तक की भारत के इतिहास की महत्वपूर्ण घटनाओं का ऐतिहासिक वृत्तान्त 10,000 शब्दों में किया जाना था।

(ग) उक्त ऐतिहासिक विवरण को तैयार करने के लिये किसी प्रकार के पुरस्कार की परिकल्पना नहीं की गयी थी। उसे नितान्त रूप से एक शैक्षिक क्रियाकलाप के रूप में हाथ में लिया गया था।]

†The question was actually asked on the floor of the House by Shri O. P. Tyagi. J[] English translation. §[] Hindi translation.

श्री ओउम् प्रकाश त्यागी : अध्यक्ष, महोदय, मैं मंत्री महोदय से जानना चाहता हूँ कि यह जो कालपात्र आपने तैयार कराया है, केन्द्र की ओर से तैयार कराया गया है, तो उसका उद्देश्य यह था कि जब कभी कोई प्रलय हो जाय या फिर कोई गड़बड़ी हो जाय, तो उस समय इस कालपात्र को निकाला जा सके ताकि यह उस समय के रिसर्च स्कालरों के काम आ सके। तो मैं यह जानना चाहता हूँ कि इस कालपात्र में जो ऐतिहासिक विवरण रखा गया है, उसको आपने सदन के सामने और जनता के सामने क्यों नहीं रखा ? आपने इस सदन के सामने उसका प्रमाणिक रूप क्यों नहीं उपस्थित किया ? हमको तो ऐसा मालूम पड़ता है कि कालपात्र में जो ऐतिहासिक चीजें रखी गई हैं, वे अप्रमाणित और एकपक्षीय हैं और यही कारण है कि आपने उन चीजों को जनता से गुप्त रखा है। तो मैं यह जानना चाहता हूँ कि इसको गुप्त रखने का कारण क्या है ?

PROF. S. NURUL. HASAN: The suggestion of the hon. Member is not correct. The fact of the matter is that any account which is prepared for posterity is taken up by the scholars as an activity where they would be making projections as to which events of the contemporary situation are likely to be of significance after many years have passed and on this issue there is always likely to be a difference of opinion between scholars and therefore the Government ensured that the work was entrusted to a body of scholars and the Government had no intention of tempering with anything which this scholarly body had written.

MR. CHAIRMAN: Will you kindly

श्री ओउम् प्रकाश त्यागी : अध्यक्ष, महोदय, मंत्री जी ने जवाब नहीं दिया। मैंने कारण विशेष पूछा है कि जब सरकार की ओर से तैयार किया गया, विशेष व्यक्तियों को दिया गया तो सदन से इसको गुप्त क्यों रखा गया, सदन के सामने क्यों नहीं लाया गया ?

supplement your answer?

PROF. S. NURUL. HASAN: I have already answered that, firstly, the Govern-

ment entrusted it to a scholarly body and the Government itself did not prepare this account. Secondly, as I have submitted, any contemporaneous discussion of events and personalities would not be proper and suitable. As the House knows undoubtedly, for example, historical records are not open to scholars until thirty years have passed for the very simple reason that there are individuals about whom there may be differences of opinion. There are events about which there may be a difference of opinion. Therefore, it is left to a later period when objectivity can come.

SHRI PTTAMKER DAS: Difference of opinion between scholars and politicians?

श्री ओउम् प्रकाश त्यागी : आपने स्कालर्स को सरकार की ओर से कोई गाइड लाइन दी होगी। जिस काल का आपने इतिहास तैयार किया है उसमें सामाजिक दृष्टिकोण से, राजनीतिक दृष्टिकोण से, आर्थिक दृष्टिकोण से उन्नति-अवनति हुई है, उधमगुथल हुई है, क्रांतियाँ हुई हैं तो आपकी गाइड लाइन क्या है ?

PROF. S. NURUL HASAN: The only guideline that was given by the Government to the Council was what I have already stated, namely, to prepare a historical narrative, a 10,000 word, account of important aspects of the history of India from 15th August, 1947 to 15th August, 1972. Since it was a body of experts they could have drawn up their own guidelines.

श्री जगदम्बी प्रसाद यादव : माननीय मंत्री जी के सामने लोक सभा में एक माननीय सदस्य ने कालपात्र में वर्णित चीजों का एक परिचय-पत्र रखा था। तो मैं यह जानना चाहता हूँ कि क्या वह ठीक-ठीक वही है या कोई अंश विसा नहीं है ? क्या यह बात भी सत्य है कि कालपात्र में नेता जी सुभाष चन्द्र बोस का इतिहास जो होना चाहिए वह उसी तरह से नहीं है और राजेन्द्र बाबू, राजगोपालाचारी, सरदार पटेल, डा० श्यामा प्रसाद मुखर्जी, वीर सावरकर प्रभृति जो हमारे देश के इतिहास के उज्ज्वल-रत्न हैं उनका सही-सही चित्रण न होने के कारण सरकार बड़ा

रही है कि भारतीय जनता के सामने अगर इस कालपात्र के तथ्यों को खोला जाय तो भारतीय सरकार की सचमुच में पोल खुल जायेगी ? हिन्दुस्तान के जितने विरोधी दल हैं सभी ने इस कालपात्र की जानकारी वापस चाही । तो मैं जानना चाहता हूँ कि सरकार के प्रजातांत्रिक राज्य में ऐसी कौन-कौन-सी चीजें हैं जो देश के सभी लोग जानना चाहें तब भी आप नहीं देना चाहते हैं ।

PROF. S. NURUL HASAN: Sir, I have already stated in the other House that the document which was placed on the Table of the House purporting to be the account that has gone into the capsule is not, In fact, the account that has gone into the capsule.

MR. CHAIRMAN: Please continue.

PROF. S. NURUL HASAN: I have already given the reasons why the Govern-ment does not consider it proper to publish this and therefore, it would not be possible for me to keep on taking up individual allegations and say whether this is true or this not true. I would like to assure the hon. House that the contents of the capsule taken in their entirety do not lend themselves ...

MR. CHAIRMAN: Mr. Yadav. let him finish first. I will allow you again, if necessary.

PROF. S. NURUL HASAN: They do not lend themselves to the type of misgivings which have been expressed by the hon. Member. However, I would like the

श्री जगदम्बी प्रसाद यादव : श्रीमन्, मैंने यह पूछा था ।

श्री सभापति : उन्हें खत्म तो कर लेने दीजिए ।

श्री जगदम्बी प्रसाद यादव : खत्म हो गया ।

श्री जगदम्बी प्रसाद यादव : मने इस रिपोर्ट को सुना है और इसलिए मैंने कटेगोरिकली पूछा है कि कौन-सा अंश बड़ी है और कौन-सा अंश बड़ी नहीं है ।

lion. Member to take into account the date; which are being dealt with in this capsule—15th August, 1947 to 15th August, 1972.

श्री जगदम्बी प्रसाद यादव : श्रीमन्, मैंने सवाल पूछा था कि जो माननीय सदस्य ने वहां रखा उसमें कौन-सा पोर्शन सही है, कौन-सा सही नहीं है ।

श्री सभापति : उसका जवाब आ गया कि वह सही नहीं है ।

श्री जगदम्बी प्रसाद यादव : दूसरा सवाल मैंने यह पूछा था कि सुभाष चन्द्र बोस, राजेन्द्र बाबू श्यामा प्रसाद मुखर्जी, राजगोपालाचारी, सरदार पटेल, वीर सावरकर प्रभृति देश के जो रत्न हैं उनके बारे में आपके कालपात्र में कुछ नहीं कहा गया है । इसका जिक्र भी आप नहीं करते हैं । दूसरा सवाल हमने यह पूछा था कि देश के सारे लोग आपसे जानकारी चाहते हैं, विरोधी दल के सारे लोगों ने जानकारी प्राप्त करने का प्रयत्न किया । तो कौन-कौन से कारण हैं कि आप देश के सारे लोगों को जानकारी न देकर आने वाली हजारों संतानों को जानकारी देना चाहते हैं ?

श्री सभापति : उसका जवाब आ गया ।

श्री जगदम्बी प्रसाद यादव : किसका जवाब आ गया ? मेरा, श्रीमन्, सरकार पर चार्ज है कि नेताजी सुभाष चन्द्र बोस, डा० श्यामा प्रसाद मुखर्जी, सरदार पटेल, राजेन्द्र बाबू, राजगोपालाचारी इन सबके नाम जो इतिहास में उल्लेखनीय हैं उनको सरकार ने जानबूझकर उसमें नहीं दिया है । इसका सरकार के पास क्या जवाब है (Interruptions) चिल्लाने से क्या होता है ।

PROF. S. NURUL HASAN: I have already stated that the hon. Member may take into account the date, which is from the 15th August, 1947 onwards. Then, Sir, if there is any name of any distinguished son of India whose main achievement is prior to 1947, then obviously, there is no question of including that in this account.

Then, Sir, I have already stated in the House in regard to the contents of this capsule.

श्री जगदम्बी प्रसाद यादव : आप उसमें निम्न गवर्नमेंट के एचिवमेंट चाहते हैं ?

PROF. S. NURUL HASAN: I have already stated with reference to a question that was asked on 29-11-72 when I had given an assurance, and in fulfilment of that assurance, I have stated that 13 portraits of important national leaders placed in half-tone and in copper plates placed in the Central Hall of Parliament have also been embedded in this capsule in which some of the names he mentioned are there.

SHRI PITAMBER DAS: The background of my question, Sir, is this. During her election tour of UP which she did in her capacity as Prime Minister, she is reported to have said at many places that she did not even read the text of the historical record placed in the time capsule. Now, I would like to know, very categorically, whether the text had been provided to the Prime Minister and she did not voluntarily choose to read it, or it was not provided to her at all? If not, then why was it not provided?

PROF. S. NURUL HASAN: The text of the historical account was prepared by the Council and was sent straight into the capsule. It was neither seen by me nor by the Prime Minister nor by any other member of the Government.

श्री जगदम्बी प्रसाद यादव : पीइन्ट आफ आर्डर । मेरा पीइन्ट आफ आर्डर यह है कि इन्होंने स्वीकार किया है कि न प्रधान मंत्री ने इसको देखा, न इन्होंने देखा । इसमें जो लिस्ट दी गई है उसके अनुसार मेम्बर सेक्रेटरी की पोस्ट भी वेकेन्ट रही । तो व्यवस्था करने वाला, इसको देखने वाला कोई नहीं था । यह टाइम कैप्सूल है या पिन्डोरा बॉक्स है ?

MR. CHAIRMAN: There is no point of order.

SHRI SHYAMLAL GUPTA: Since we are teaching to our students the true history of India, it is not in the interests of the nation to reproduce the time capsule in the text-books nationalised by the

Government so that our students may know what has transpired in the last 25 years?

PROF. S. NURUL HASAN: Sir, in most of the schools text-books contemporary history is not included as part of the history syllabus.

SHRI S. S. MARISWAMY: Sir, earlier the hon'ble Minister said that the text placed on the Table of the Lok Sabha was not correct hundred per cent. Sir, my point of order is that neither the Prime Minister nor he himself read the text...

MR. CHAIRMAN: This is no point of order.

SHRI J. P. YADAV: This is a very vital issue.

MR. CHAIRMAN: It is not a point of order.

SHRI PITAMBER DAS: It may not be a point of order but this is a very relevant question.

MR. CHAIRMAN: I did not say it is not a relevant question but it is not a point of order. Now, Mr. Mariswamy, please sit down.

MIRI N. G. GOKAY: Sir, this question was raised in the last session also. Sir, I have been trying to guess what is in the mind of the Minister in not divulging the contents of this capsule. I would like to know from him what was the motive behind asking certain experts or certain scholars to prepare a study of the contemporary history. They prepared a study of the contemporary history and you buried it and you say that the contents will not be disclosed. I do not really understand this policy at all. I would like to ask you whether they were asked to have an evaluation of the various historical trends that are manifesting themselves after independence or whether you had asked them to evaluate the merits or demerits of certain individuals, the broad historical trends that are uncovering themselves during the last 25 years. I do not understand why is it that they are so reluctant to tell us what has gone into the capsule. What is it that they are trying to hide from Parliament?

श्री जगदम्बी प्रसाद यादव : गोरे जी, जब उन्होंने ने पढ़ा ही नहीं, देखा ही नहीं, तो वह जवाब क्या देंगे ?

PROF. S. NURUL HASAN: I will answer this question. I read it afterwards.

SHRI PIT AMBER DAS: Afterwards? After what date?

PROF. S. NURUL HASAN: Long after the capsule had been buried.

SHRI PITAMBER DAS: So that you had a copy of the text with you even after it had been buried. If there were copies of the text with you, may I know why they were not made available to the Parliament, when they demanded it?

SHRI BHUPESH GUPTA: Sir, I will ask a question.

SHRI N. G. GORAY: Sir, I want your protection. This is a very simple question.

PROF. S. NURUL HASAN: I am answering the question of honourable Shi i Goray. The hon'ble Member wants to know what guidelines were given. I have already mentioned what guidelines were given. We had not, as Government, given any more guidelines than what I have already stated in reply to the principle question.

Sir, so far as the second part of the matter is concerned. . .

SHRI N. G. GORAY: Please tell me again. I have not understood the trends— economic, social or political.

PROF. S. NURUL HASAN: I have said it twice. May I repeat the guidelines?

MR. CHAIRMAN: You have nothing to add beyond what you have already said?

PROF. S. NURUL HASAN: No, Sir. We had left it to the Council to decide how they are going to put it.

DR. K. MATHEW KURIAN: Sir, before I ask my question I seek your protection ...

SHRI N. G. GORAY: The other point is not explained. I asked why it is that he thinks it necessary to keep this as a secret from the Members of Parliament. We should

know what is written about its. We represent certain trends.

PROF. S. NURUL HASAN: I have already answered it at some length. I even gave the example of the papers in the National Archives which are not made available to the public for a thirty-year period. . .

SHRI BHUPESH GUPTA: That is a different thing.

PROF. S. NURUL HASAN: Therefore, the reason is the same.

MR. CHAIRMAN: Dr. Kurian.

DR. K. MATHEW KURIAN: Sir. I need your protection.

MR. CHAIRMAN: Kindly put your question. I do not want a debate.

DR. K. MATHEW KURIAN: I need your protection before I ask my question.

MR. CHAIRMAN: You cannot have protection unless you put your question.

DR. K. MATHEW KURIAN: I would like to know from the honourable Minister whether it is a fact that in the note prepared by Prof. S. Krishnaswamy, Professor of History, Madras Christian College, Madras, which was also released and commented upon by Mr. Badrinath, Commissioner for Archives and Historical Research, Tamil Nadu, and which was supposed to have gone into the time capsule, there was a statement to the following effect—I am quoting it—"In the field of agricultural production the latest achievement of free India is that the threat of famine has virtually been eliminated from the country". This is the statement which has gone into the time capsule. This version was given by a person who is a Professor, Prof. S. Krishnaswamy of Madras Christian College, Madras. I would like to know whether this is true, and whether the Government is duty-bound under the rules of the Indian Council of Historical Research to give directives to the Council—Rule No. 16 says: Government of India may give directives to the Council—in respect of its broad policies and programmes. I would like to know whether under this rule of the Council the Government is duty-bound to see

this document where such obvious violation of truth, such obvious travesty of truth, has been written, before the document goes into the capsule. I even charge the Minister with misleading this House because he has seen the document and he refuses to tell us the contents.

PROF. S. NURUL HASAN: The Council may have asked people to draft, but that draft must have undergone changes. I myself made inquiries and I was told that it has undergone changes, it has gone through various stages as is quite normal in the scholarly world, and it has been examined, vetted, modified and changed by various persons. And if I had to deal with individual statements and paragraphs and sentences . . .

DR. K. MATHEW KURIAN: Sir, this is a very serious matter. This is published in "Social Scientist" which is a scientific journal and the contents are published in the journal. Why does not the Minister tell us about the contents? let Parliament know, let the people know, the contents.

PROF. S. NURUL HASAN: I have already stated that looking into the things as a whole and the contents in their entirety, the contents of the time capsule do not lend themselves to these misgivings.

SHRI D. D. PURI: I am asking a very limited question. According to some newspapers even the martyrdom of the Father of the Nation does not find a mention in the paper that has been put in the capsule. Is the honourable Minister in a position to categorically and unequivocally deny that this is a correct statement? Secondly, I would like to know what the great philosophy is in the Minister seeing the document after it has been buried and when it is beyond any correction and beyond any rectification.

SHRI SHYAMLAL GUPTA: He is a man of history himself.

PROF. S. NURUL HASAN: I do not wish to wear two hats at the same time. Nobody can wear or should wear two hats if he can help it. I have already stated a few minutes ago, if my honourable friend had heard it, that the contents of the capsule taken in their totality do not lend

themselves to the type of misgivings that have been aroused in somebody . . .

SHRI D. D. PURI: Can you categorically deny that the martyrdom of the Father of the Nation is not a matter which can be brushed aside? I am asking for an assurance at least . . .

SHRI PFI AM BALS DAS: The Minister cannot plead ignorance, since he has read the text.

श्री जगदंबी प्रसाद यादव : कुछ जवाब तो लीजिए ।

श्री लाल आडवाणी : कुछ जवाब तो होना चाहिए—हां या ना में ।

SHRI PITAMBER DAS: And the Minister cannot plead ignorance because he has read the contents.

SHRI D. D. PURI: I would like a categorical denial, a categorical statement whether this is correct or not, namely, that the martyrdom of the Father of the Nation does not find a place in the capsule.

SHRI LAI K. ADVANI: Say 'yes, or 'no'.

PROF. S. NURUL HASAN: I thought the honourable Member would understand the meaning; the meaning is very clear. I have stated that these misgivings . . .

SHRI LAL K. ADVANI: This misgiving, not these misgivings. Tell us whether this misgiving is correct or not.

PROF. S. NURUL HASAN: Sir, my difficulty is if specific questions are asked whether this particular sentence is occurring or that particular sentence is occurring, it will not be possible for me to reply.

That is going to create difficulties. But I have made an overall statement that I can assure the hon. House that these sentences do not lend themselves to these misgivings.

SHRI PITAMBER DAS: We want you to speak about the event, not about the sentences.

SHRI LAL K. ADVANI: From the Minister's silence, the country will draw the conclusion that it is true that Gandhiji's martyrdom does not find a place in the time capsule.

SHRI A. P. JAIN: May I know what were the guidelines given to the historians and whether they worked out an agreed story or whether the historians have given their own versions so that the men in future may draw their own inferences from the various versions?

PROF. S. NURUL HASAN: So far as the terms of reference are concerned, I have already stated them twice in the House . . .

SHRI A. P. JAIN: Please repeat them once again.

PROF. S. NURUL HASAN: May I repeat them?

MR. CHAIRMAN: No. You please go ahead.

PROF. S. NURUL HASAN: So far as the historians of the future are concerned, I have no doubt they will have even better ways of examining evidence and facts than we have. Therefore, I have no reason to doubt that the future historians . . .

SHRI A. P. JAIN: This is no answer to my question. I asked whether they have given an agreed story or different stories because historians sometimes differ in their versions. Have they given different versions so that men who make researches in future may have different versions to draw inferences from?

PROF. S. NURUL HASAN: Only one version has come to us from the Council.

SHRI BHUPESH GUPTA. The Prime Minister in a statement once said that this time capsule idea was not a bright idea. We are making history. But we do not vary history. Now we have started varying history also. I should like to know from the hon. Minister if he could enlighten me on one aspect of the matter regarding the time capsule. After our Independence workers, peasants and other sections of the toiling people came forward in countless

struggles to make Independence meaningful, to expand democracy, to fight forces of communalism and reaction and to uphold the banner of secularism. The whole period since then has been one saga of countless Struggles by the masses of our country on the one hand and of attempts by bourgeois classes and ruling forces to suppress them on the other. I want to know whether all these things have been duly reflected in the time capsule in order to show that after the Independence a new phase has opened when the bourgeois class started going back on the freedom plan whereas the working class on the other hand was trying to carry it forward. I should like to know whether that has been reflected in the time capsule. I should also like to know whether it has been duly noted in the time capsule that the communal forces have emerged in the post independence period with the assassination of Gandhiji. And finally . . .

MR. CHAIRMAN: That is enough.

SHRI BHUPESH GUPTA: Not enough, Sir. The time capsule has been buried. I cannot take it out. The hon. Minister gave the analogy of archives. Archives are not the same thing as writing history. In archives we preserve things. Here you have written history. It is a question of national responsibility. Neither the Prime Minister nor the Minister of Education in charge saw it before it was buried. I should like to know who will take up the responsibility for this. Parliament does not come into the picture even vicariously. Neither the Prime Minister nor the Education Minister had seen it. Then posterity will ask as to who buried it. Only historians? Or is there somebody at the Government level? Therefore, the whole thing had been misconceived.

The Prime Minister has said that it is not a bright idea. It is a clumsy idea, clumsily conceived and clumsily executed, giving rise to needless controversy in the country. Sir. I want a discussion on this.

श्री जगदम्बी प्रसाद यादव : श्रीमन्, 1942 में और बाद में भारतीय कम्युनिस्ट पार्टी ने जनता से जो देशद्रोह किया था क्या उसका इतिहास भी इसमें है या नहीं ?

PROF. S. NURUL HASAN: Sir, as I have said already, it is an account not written by the Government, but it is an account written by a body of scholars. Sir, whenever the Government has been sponsoring several works of history, they are not written by the Government. But the Government gives to the scholars such works and they write.

SHRI BHUPESH GUPTA: You yourself are a scholar. You could have written it.

PROF. S. NURUL HASAN: I have only two hands and I had something else to do. Sir, as I have submitted already, all aspects are taken into account whenever they write such things.

SHRI BHUPESH GUPTA: Sir, on a point of order. My question has not been answered and this is an evasive answer. Just as the others have asked, I asked whether this particular aspect of our history has been taken into account and whether the capsule can be buried without this portion. I want to know whether the honourable Minister can give an assurance in this regard. Of course, I will not ask him to say everything out of his memory although I know, he has a good memory and he can say. I want to know whether this part of the history, this glorious part of our history of the struggles of our working people during the post-independence era, has been duly reflected in the time capsule which has been buried or whether any other version has been given or whether their struggle has been deliberately underplayed by them.

PROF. S. NURUL HASAN: Sir, nothing has been underplayed which was of importance.

SHRI PITAMBER DAS: Sir, looking at the situation now, I request for an half-an-hour discussion on this.

MR. CHAIRMAN: You give notice.

SHRI PITAMBER DAS: I have already given it to the Secretary General.

MR. CHAIRMAN: You give notice and I will consider it. I do not give an order on this now.

SHRI PITAMBER DAS: Naturally, Sir, you will consider it.

SHRI KRISHAN KANT: Sir, I want to know from the honourable Minister, himself being an able historian, whether he is trying to say that because of the nonavailability of official material for historical research that the work of description of the 25-year period has been given to certain historians. Why should the Government give the right to certain historians of writing almost the confidential report on the 25-year period to be seen after about five thousand years or so? Are they making a mockery of history and are they making a mockery of the people of this country? Sir, this is not a party question and the people on the Opposition side are trying to make it a party question and they are trying to degrade history by making an issue of it and the Prime Minister has tried to take it above the party level and she has said also that this is not a correct thing and it seems that the Minister has not seen it and the Prime Minister has not seen it . . .

MR. CHAIRMAN: Please put your question. I do not want a discussion on this.

श्री कल्याण चन्द्र : अध्यक्ष महोदय, आर० ए० एस० के गोडसे, महात्मा गांधी के हत्यारे के रूप में इसमें आये या नहीं ?

SHRI KRISHAN KANT: Sir, what is the issue now? Where is the question of prestige in this now? They do not want to lay it on the Table of the House and they do not want to make the position clear to the whole country. Somebody asked about the assassination of Gandhiji. Apart from this capsule, there may be other documents also. So, the question is whether the description given by the historians, which were microfilmed also, of the assassination of Gandhiji is also there or not. This is the main question. Sir, the Minister should not try to mislead the House and a clear and an objective answer is required.

Mr. Hasan, your reputation, your lifetime reputation as a historian and the objectivity of the Government are at stake.

After five thousand years you will not be there nor this Parliament will be there ...

MR. CHAIRMAN: Mr. Krishan Kant, please do not say that there will not be Parliament then. I do not expect that Parliament will not be there.

DR. K. MATHEW KURIAN: Sir, you should allow an half-an-hour discussion on this.

PROF. S. NURUL HASAN: Sir, the honourable Member quoted the Prime Minister. But she also used another word that it is much ado about nothing. I hope the honourable Members have seen that also.

Sir, I have already stated I am repeating it for the third or fourth time—that the contents of the capsule did not lend themselves to these misgivings. I would like to assure hon. Members and the House with due sense of responsibility. . .

{Interruptions}

SHRI KRISHAN KANT: I did not ask about the capsule. I asked about the document written there. Sir, as pointed out in the capsule we have a number of documents. I wanted to know whether any document written out contains the fact of Gandhiji's murder or not. That is the point.

SHRI PITAMBER DAS: Why not place it on the Table.

{Interruptions}

MR. CHAIRMAN: By 'capsule' he means 'document', not capsule. Is that right?

SHRI KRISHAN KANT: Yes.

PROF. S. NURUL HASAN: By 'capsule'. I mean all the things that have been put, because the whole thing is supposed to be a totality . . .

SHRI KRISHAN KANT: No. Sir. He is trying to evade the question. The question is not about the whole document. The capsule contains so many documents. The question raised by my friend was whether the evaluation and assessment of the history of past 25 years contains Gandhiji's

murder. That is the point.

SHRI PITAMBER DAS: There is not even a mention about this in the capsule.

{Interruptions}

MR. CHAIRMAN: Do you wish to add anything?

{Interruptions}

SHRI KRISHAN KANT: I seek your protection, Sir. I am asking a very specific question. The capsule contains so many things. It contains Pt. Nehru's writings and Gandhiji's writings. All right, it is a good thing. But does that contain the fact of Gandhiji's murder or not?

{Interruptions}

SHRI A. G. KULKARNI: Sir, are you satisfied yourself? You are a very learned advocate of this country. And you know how he is replying. You should direct him to do justice to the House and to the people outside.

DR. K. MATHEW KURIAN: The Minister must be pulled up. He is not giving any answer.

SHRI A. G. KULKARNI: The Minister may be pulled down; I don't care. But you should ask him to give correct replies.

PROF. S. NURUL HASAN: I submit, Sir, that I have given the correct reply. And the correct reply is that these misgivings are not justified.

{Interruptions}

MR. CHAIRMAN: Yes. Mrs. Kulkarni.

{Interruptions}

SHRIMATI SUMITRA G. KULKARNI: We in this House are again and again insisting to know from the hon. Minister whether the fact about Mahatma Gandhiji's murder was mentioned or not. I had a talk with Dr. Badri Nath, Commissioner, Archives, Madras, who assisted Dr. Krishnaswamy. And he said that this fact was not mentioned. I would like the hon. Minister to give us a categorical reply to this. This is a very important thing. . . *{Interruptions}* . . . This is prevarification.

PROF. S. NURUL HASAN: I would not like to refer to a person who is not present in the House, The hon. lady is obviously referring to an IAS officer who was not asked by the Government or the Council to assist in the preparation of the document.

SHRI P. N. BISI: May I know from the hon. Minister whether the capsule has something like a 'Rosetta' stone? We do not know what language is used there. It is either in English or in Hindi. We do not know what is written in Mohenjodaro scripts. So I suggest that it is still time to put something like a 'Rosetta' stone, otherwise nobody will know . . .

MR. CHAIRMAN: This is a suggestion.

PROF. S. NURUL HASAN: Sir, just as we have been able to decipher hieroglyphics, let us hope that if the languages are forgotten, we would be able to discover it.

SHRI ABU ABRAHAM: Since the analogy of National Archives has been brought in by the Hon'ble Minister, may I ask him whether the Government would consider publishing the contents of the capsule after thirty years?

SHRI BHUPESH GUPTA: Why?

PROF. S. NURUL HASAN: I would not like to give an assurance for after thirty years.

MR. CHAIRMAN: Question Hour is over.

SHRI KRISHAN KANT: Sir, on an important issue like this your directive should come.

SHRI A. G. KULKARNI: Sir, you are not directing the Minister to tell us the facts.

MR. CHAIRMAN: No, you cannot impute motives to me. I do not expect you to comment on my conduct.

SHRI A. G. KULKARNI: Sir, we are not imputing any motives to you. We only want you to direct the Minister. . .

MR. CHAIRMAN: I cannot force Ministers to answer questions in the manner you like.

श्री लाल आडवाणी : अध्यक्ष जी, फोर्स करना पासिबल नहीं, लेकिन कभी कभी हाउस की भी ऐक्सपेक्शन होती है। यहाँ सब लोगों ने जो सवाल उठाया उसका जवाब नहीं दिया गया।

श्री सभापति : इसलिए मैंने सारा टाइम दे दिया इसके लिए और मैंने किसी को नहीं रोका। जिस जिस ने सवाल पूछना चाहा पूछने दिया।

श्री लाल आडवाणी : वह तो मैं मानता हूँ लेकिन मेरा निवेदन यह है कि जहाँ पर मिनिस्टर जवाब न दें वहाँ पर चेयर से हिदायत हो जाए। उन्होंने सवाल पूछा कि गांधी जी के मर्डर के बारे में उल्लेख है कि नहीं।

श्री सभापति : उन्होंने कह दिया कि ये मिस्गिविग्ज सही नहीं हैं।

श्री लाल आडवाणी : कुल मिलाकर जो मिस्गिविग्ज हैं, उन्होंने यह कहा है।

SHRI KRISHAN KANT: Sir, [would only submit to you. kindly go through the proceedings of the House today and kindly in your own conscience decide whether the replies given by the Government are satisfactory to this House and the country.

MR. CHAIRMAN: All right.

श्री जगदम्बी प्रसाद वादव : हमारा भी यही आग्रह होगा।

श्री सभापति : मैं कोई जवाब नहीं दे रहा हूँ इसका।

SHRI KRISHAN KANT: I am only suggesting to you, Sir.

MR. CHAIRMAN: Question hour is over.